NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that **on Friday, 2nd May 2025 :**

The Single Bench presided over by the Hon'ble Shri Justice R.N. Laddha will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the Hon'ble Shri Justice Madhav Jamdar.

| High Court, Appellate Side, |) | By Order, |
|-----------------------------|---|--------------------|
| Bombay. |) | |
| |) | Sd/- |
| |) | (H. M. Bhosale) |
| Date : 02.05.2025 |) | Registrar (Judl-I) |
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